

ITEM NO.12

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1085/2018

ARUN KUMAR GOENKA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 05-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Salman Khurshid, Sr. Adv.
Mr. Vivek Narayan Sharma, AOR
Ms. Azra Rehman, Adv.
Ms. Mohika Jain, Adv.
Mr. Rajeev Jha, Adv.
Mr. Ajay Kr. Singh, Adv.
Mr. Maneesh Pathak, Adv.
Dr. Shesh Mani Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Copy of the writ petition be served on the Central Agency whereafter the Additional Solicitor General who may be nominated shall inform the Court whether the report of the Committee headed by Dr. Arun Agarwal, Professor of ENT, Maulana Azad Medical College has been submitted and if so a copy of the said report along with the recommendations/suggestions contained therein be furnished to the Court.

List the matter after two weeks by which time the aforesaid process be completed.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
ASSISTANT REGISTRAR

